

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. AgarwalIRP R. K. Gupta-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sinha	
3.	Comp. App. (AT) (Ins) No. 302 of 2022	Rakesh Bindal and Ors. Vs. B.P. Bansal Agritech Pvt. Ltd. & Anr.	Shilpi Chowdhary	
4.	Comp. App. (AT) (Ins) No. 326 of 2022 (With Defects)	Ankit Patni Vs. State Bank of India & Ors.	Gaurav H Sethi	Abhishek Swaroop Naman Kamdar Anupm Prakash-R1 Soorjya Ganguli Pooja Chakrabarti-R3
5.	Comp. App. (AT) (Ins) No. 327 of 2022	C & M Farming Ltd Vs. Om Kara Assets Reconstruction Pvt. Ltd.	Aman Varma	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**